IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 1086/2016

IN	TH	E	M	ΑТ	TE	·R	О	F:
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Capri Bathaid Private Limited

.....Petitioner

Angel Infra Realcon Private Ltd.

.....Respondent

SECTION: UNDER SECTION 433(e) & 434 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Shri Nakul Grover, Advocate

ORDER

Order reserved.

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(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (DEEPA KRISHAN) (MEMBER TECHNICAL)

18.07.2017 Vineet